

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

11. Restoration Application/23/2024 In C.P. (IB)/955(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

**NAME OF THE PARTIES: Millenium Enterprise Vs. Paresh Bakul  
Shah**

**IN THE MATTER OF**  
**Millenium Enterprise**  
**V/s**  
**Paresh Bakul Shah**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016  
& Application under any other provisions- IBC**

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**ORDER**

**Restoration Application No. 23/2024**:- Adv. Yahya Batatawala appeared for the Petitioner. None has appeared for the Respondent. Registry is directed to issue notice to Respondent intimating the next date of hearing. List the matter on **11.06.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

24.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**